

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1995
TO BE ANSWERED ON 21ST DECEMBER, 2018**

MILK ADULTERATION

**1995. DR. SUNIL BALIRAM GAIKWAD:
SHRI AJAY MISRA TENI:
SHRI BHARAT SINGH:
SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether nearly half the milk samples tested by the food safety regulators have been found to be non-compliant in terms of the required standards;
- (b) if so, the details thereof and reasons therefor;
- (c) the number of cases of milk adulteration registered in the country and the action taken against them during the last three years, State/UT-wise;
- (d) whether Food Safety and Standards Authority of India (FSSAI) has sought action taken reports from all the State Governments on matter of milk adulteration in the country and if so, the details thereof and the response of the State Government thereto; and
- (e) the corrective steps taken by the Government to provide quality milks to people in the country?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): Food Safety and Standards Authority of India (FSSAI) had conducted a Nationwide Qualitative Screening of milk samples for on-spot qualitative and quantitative analysis of milk samples for quality parameters viz. FAT, Solids-Not-Fat (SNF), added water, protein content and safety parameters viz. 13 adulterants, antibiotics, pesticides and aflatoxin M1 covering around 1100 towns across the country. A uniform protocol and precise sampling plan was followed with trained manpower and well equipped laboratory. This survey was intended to help in identification of hotspots and root cause analysis for the same; and also designing and operation of a framework for continuous monitoring of milk quality.

The Survey was conducted from May to November 2018, through M/s VIMTA Labs with a sample size of approx. 6000 samples for qualitative analysis and 1800 samples for quantitative analysis. The interim report of National Milk Safety and Quality Survey 2018 has been released on 13th November, 2018 and is available on FSSAI website i.e. www.fssai.gov.in. As per the interim report, about 39% of milk samples were non-compliant with reference to quality parameters (fat, SNF, sugar and maltodextrin) but were without any safety issues.

Only 9.9% samples were found to be unsafe for consumption. Thus, National Milk Safety and Quality Survey, 2018 broadly suggests that milk in India is largely safe .

(c) & (d): Implementation and enforcement of the Food Safety and Standards (FSS) Act, 2006 primarily lies with State/UT Governments.

As per the information received from State /UT Governments, the number of milk samples analysed, found non-conforming to the prescribed standards and penal action taken against concerned Food Business Operators (FBOs) during the last three years is at Annexure I,II and III .

(e): In terms of Section 31 of Food Safety and Standards (FSS) Act, 2006, no Food Business shall commence or carry on without license/registration under FSS Act, 2006. Implementation and enforcement of FSS Act, 2006 primarily lies with State/UT Governments. Regular surveillance, monitoring and inspections are being carried out by the Officials of Food Safety Departments of the respective States/UTs to check compliance of the provisions laid down under FSS Act, 2006, and the rules and regulations made thereunder.

In compliance of directions given by the Hon'ble Supreme Court of India vide its Order dated 05.08.2016 in the matter of WP (C) No.159 of 2012 titled as Swami Achyutanand Tirth &Ors. V/s Union of India & Ors. pertaining to checking the menace of adulterated milk, FSSAI has advised States/UTs to comply with the direction of Hon'ble Supreme Court of India. Further, in order to make available good quality foodstuffs to the consumers and for keeping a check on the problems of food adulteration in the country, the state food authorities have been advised from time to time to keep a strict vigil by regularly drawing food samples from all sources viz. manufacturers, wholesalers and retailers and to take strict action against the offenders under the provisions of FSS Act, 2006. In cases where samples are found to be non-conforming, penal actions are initiated against the defaulting FBOs as per the provisions of FSS Act, 2006, and Rules and Regulations made thereunder.

Annexure-I

Annual Public Laboratory Testing Report for Milk for the year 2015-16							
State	No. of Samples Analyzed	No. of Samples found Adulterated/ Misbranded	No. of Cases Launched		No. of Convictions / Penalties		
			Criminal	Civil	Convictions	Penalties no.	Penalties amount
A & N Islands	9	4	0	0	0		0
Andhra Pradesh	205	22	1	7		5	48500
Arunachal Pradesh	21	1		1	0	1	2000
Bihar	6	0					
Chandigarh	18	3		3			500000
Chhattisgarh	15	2					
Dadra & N.H	2	0					
Daman & Diu	7	0					
Goa	24	0					
Gujarat	916	80		60	38	205	823156
Haryana	160	21		28		11	222000
Himachal Pradesh	21	7		2	1		5000
Jammu & Kashmir	99	43		49	25		219700
Kerala	44	3					
Madhya Pradesh	725	144	11	120	61	100	2878000
Maharashtra	1171	285	32	80	9	68	1503050
Meghalaya	7	5					
Odisha	14	5	0				
Puducherry	58	0					
Punjab	1220	389	32	295	5	101	
Tamil Nadu	106	34		16	9	9	63000
Uttar Pradesh	2787	1515	57	1224	397	763	21070200
Total	7635	2563	133	1885	545	1263	Rs. 27334606

Source: States/UTs; Note: Some of the States/UTs have shared consolidated data and not shared the data/complete data in respect of particular food category like Milk. Therefore, such States/UTs data is not reflected in the report.

Annexure-II

Annual Public Laboratory Testing Report for Milk for the year 2016-17							
State	No. of Samples Analyzed	No. of Samples found Adulterated/ Misbranded	No. of Cases Launched		No. of Convictions / Penalties		
			Criminal	Civil	Convictions	Penalties no.	Penalties amount
Andhra Pradesh	297	28	6	14		9	805000
Arunachal Pradesh	15						
Assam	57	21		5			
Chandigarh	4	1		1			15000
Delhi	8	1					
Goa	102	2					
Haryana	147	43	2	27		6	55100
Himachal Pradesh	18	2				1	30000
Jammu & Kashmir	518	84		189		76	
Kerala	49	5	0	1			35000
Madhya Pradesh	524	86	14	66	33	67	347500
Maharashtra	1817	359	3	293	108		1216763
Manipur	24	0					
Odisha	25	8					
Puducherry	73	55					
Punjab	999	199	5	243			52602
Rajasthan	342	36	10	7	0	3	4500
Tamil Nadu	152	56	0	51	35	38	309500
Telangana	70	11	0	10			
Uttar Pradesh	2468	1306	19	1138	364	776	18894950
West Bengal	8	4					
Total	7717	2307	59	2045	540	976	Rs. 21765915

Source: States/UTs; Note: Some of the States/UTs have shared consolidated data and not shared the data/complete data in respect of particular food category like Milk. Therefore, such States/UTs data is not reflected in the report.

ANNEXURE - III

State	No. of Samples Analyzed	No. of Samples found Adulterated/ Misbranded	No. of Cases Launched		No. of Convictions / Penalties		
			Criminal	Civil	Convictions	Penalties/ no.	Penalties amount
A & N Islands	76	44	-	-	-	-	-
Andhra Pradesh	171	18	03	09	09	07	285000
Arunachal	12						
Assam	63	08	0	03	02	02	12,000
Bihar	125						
Chandigarh	10	03	0	02	-	-	10,000
Chhattisgarh	41	12	0	03		01	15,000
Dadra & N.H	21						
Daman & Diu	03						
Goa	119	0					
Gujarat	548	75	02	43	42	42	11,28,500
Haryana	123	21	-	25	-	31	2,65,500
Himachal	08	03	01	01	0	02	45,000
Jammu & Kashmir	518	228		220	82	149	8,78,400
Jharkhand	07	04					
Kerala	153	15		16	7	8	1,57,000
Maharashtra	2,030	311	0	145	20	49	5,60,000
Manipur	102	26					
Meghalaya	25						
Nagaland	24	18					
Odisha	08	03					
Puducherry	164						
Punjab	1420	485	01	175	02	112	6,24,150
Rajasthan	559	85	19	25	0	23	38,000
Tamil Nadu	393	101	07	63	64	65	4,19,000
Tripura	08	02					
Uttar Pradesh	5,042	2,631	05	2,000	778	1,078	2,59, 65,000
Uttarakhand	214	50					
West Bengal	11	07					
Total	11,998	4150	38	2730	1006	1569	3,04,02,550

Source: States/UTs; Note: Some of the States/UTs have shared consolidated data and not shared the data/complete data in respect of particular food category like Milk. Therefore, such States/UTs data is not reflected in the report